

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 613 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Global Infonet Distribution Pvt. Ltd. Vs. Capstech Network Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Himanshu Harbola & Mr. Ketan Madan, Advocates		
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	For the Respondent:	Mr. A.M. Sinha		
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ORDER

Mr. A. M. Sinha has put in his appearance on behalf of the respondent. He prays for sometime to file his reply. Let reply be filed with an advance copy to the opposite counsel.

come up on 22nd January, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)